

GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO. : 1784**  
TO BE ANSWERED ON THE 9th March 2026

**STATUS OF GREENFIELD AIRPORT AT DOLOO SILCHAR, ASSAM**

1784. SHRI KANAD PURKAYASTHA

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether Government has approved the proposal for setting up a Greenfield airport at Doloo in Cachar district, near Silchar, Assam;
- (b) if so, the present status of the project including site clearance, preparation of Detailed Project Report (DPR), land acquisition, environmental and statutory clearances;
- (c) whether any timeline has been fixed for commencement and completion of construction of the said airport and, if so, the details thereof; and
- (d) if not, the reasons for delay and the steps being taken by Government to expedite implementation of the Greenfield airport project in view of the strategic, economic and connectivity needs of the Barak Valley region of Assam?

**ANSWER**

Minister of State in the Ministry of CIVIL AVIATION (Shri Murlidhar Mohol)

(a) to (d): Ministry of Civil Aviation (MoCA) had granted 'Site Clearance' under Greenfield Airports (GFA) Policy to Airports Authority of India (AAI) for setting up of a Greenfield Airport at Doloo, Cachar, Assam. Thereafter, application seeking 'In-Principle' approval under GFA Policy, along with Detailed Project Report (DPR) was received from AAI in November, 2025. The Steering Committee on Greenfield Airports in its meeting held in February, 2026 has recommended for grant of 'In-Principle' approval.

As per the GFA Policy, the responsibility for implementation of the Greenfield airport projects including land acquisition, R&R, funding, obtaining environment clearances etc. lies with the airport developer concerned or the State Government, as the case may be. The timeline for completion of the airport projects depends upon many factors such as land acquisition, availability of mandatory clearances, financial closure etc.

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